

- a) Whether the Government has taken steps to introduce a single window system for communicating annual allocation and fund sharing pattern of Centrally Sponsored Schemes to the States, if so, the details thereof;
- b) the details of amount released to States including Odisha under the various area specific development programmes during each of the last three financial years ; and
- c) whether the Government proposes to continue with Central Assistance for the Area Specific Development Programmes like Special Plan for KBK, Backward Region Grant Fund(BRGF) and Integrated Action Plan (IAP) under the Central Assistance to State Plans; and
- d) if not, the steps proposed to be taken by the Minister to continue the same?

ANSWER

Minister of State for Finance

(SHRI JAYANT SINHA)

(a) : Central assistance to States for the projects sanctioned under Centrally Sponsored Schemes (CSS) and Central Sector Schemes (CS) are released by the respective line Ministries. Further, the Ministry of Finance has apprised all about the list of Centrally Sponsored Scheme through the Statement 16-A of Expenditure Budget Vol.I 2016-17.

(b) A statement showing details of additional central assistance (ACA) released from Demand No.37 (previously Demand No.36/35) operated by Department of Expenditure under specific development programme(s), funds released towards Special Plan for Bihar, Special Plan of KBK Districts of Odisha, Special Plan for West Bengal, Bundelkhand package for Madhya Pradesh and Uttar Pradesh covered under Backward Region Grant Fund (State component) Border Area Development Programme (BADP) and for Left Wing Extremism Affected (LWE) districts-formerly Integrated Action Plan (IAP) etc. is at **Annexure-I**.

(c) & (d): Following increase in devolution of Central taxes pursuant to the recommendation of the Fourteenth Finance Commission, some of the Central schemes were delinked from Union Support from 2015-16 (BE) onwards. The Union Government, taking into account the problems faced by the various State Governments, has created a new budget line in 2016-17 in the name of ~~Special Assistance~~ for providing assistance to the States for specific needs. As against the budgetary provision made for ~~Special Assistance~~ an amount of Rs. 10,890 crore was released as Central assistance to the States. Further, an amount of Rs. 9,000 crore under ~~Special Assistance~~ has been provided in 2016-17 BE.

ANNEXURE-I

Scheme-wise details of funds released from Demand No.37 (Previously Demand No. 36/35) operated by Department of Expenditure.

Sl. No	Heads /Programmes	(Rs. in crore)					
		2013-14		2014-15		2015-16	
		Odisha	All States	Odisha	All States	Odisha	All States
	PLAN						
1	Normal Central Assistance*	592.37	25642.27	610.14	25470.34		
2	Special Central Assistance		10771.00		9671.00		

	(Untied) *						
3	Special Plan Assistance*		6480.15		7287.47		
4	Special Assistance##		-		-	149.68	10890.00
5	ACA for other projects*	45.00	1259.23		507.86		
6	ACA for EAP	740.66	13353.29	627.37	14936.64	826.39	15270.02
6.1	Loan Component	577.23	10999.75	528.60	11897.32	738.82	12498.20
6.2	Grant Component	163.43	2353.54	95.77	3039.32	87.57	2771.82
7	SCA for Hill Areas/WGDP*		279.59		220.00		
8	SCA for Border Area^		990.00		-		
9	AIBP^	15.23	4629.99		-		
10	NSAP^	729.25	9046.39		-		
11	National e-governance (NeGAP)*	15.88	242.51	6.75	20.88		
12	Backward Region Grant Fund (State component)*	250.00	3530.52	250.00	3039.23		
13	ACA for Desalination Plant at Chennai		399.56				
14	ACA for LWE affected District#	222.57	1209.00	360.00	1760.00		
15	Other ACA#		166.00	50.00	3055.42		
16	ACA for JNNURM^	1457.09	7559.00		-		
16.1	NURM-SMUIG	12.68	2381.79		-		
16.2	NURM-UIDSSMT	136.62	2921.28		-		
16.3	NURM-SM BSUP	7.06	966.20		-		
16.4	NURM-IHSDP	13.18	584.00		-		
16.5	Rajiv Awas Yojana (RAY)	32.23	705.73		-		
	Grand Total	2812.73	85558.52	1901.26	65968.84	976.07	26160.02

Note: Releases made under BRGF (State Component) includes funds released for Special Plan of Bihar, Special Plan for KBK districts of Odisha, Special Plan for West Bengal, Bundelkhand Package for Madhya Pradesh and Uttar Pradesh etc.

#: Budget line for the items introduced from 2013-14. ##: Budget line for the item introduced in 2015-16.

^: From 2014-15, budgetary allocation for the schemes has been transferred to the respective administrative Ministries.

***: From 2015-16, Central assistance to State Plans operated by Department of Expenditure (except Externally Aided Projects) has been discontinued as the same stand subsumed in larger devolution of Union taxes to the States.**